

Sl. No.	State/Union Territory	No. of KVK
28.	Tamil Nadu	30
29.	Telangana	16
30.	Tripura	7
31.	Uttarakhand	13
32.	Uttar Pradesh	69
33.	West Bengal	22
TOTAL		681

Assistance for drought affected farmers

818. SHRI K. SOMAPRASAD: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the total cultivable land area in the country, State-wise;
- (b) the details of drought affected areas at present, State-wise;
- (c) whether any area is declared as drought affected by the Central Government, if so, the details thereof; and
- (d) whether any financial assistance has been distributed to the farmers of drought affected areas during 2014-15 to 2016-17?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): (a) As per the latest data available on land use statistics, State-wise details of cultivable land (Agricultural Land) in the country for the year 2014-15 is given in the Statement-I (*See below*).

(b) and (c) Declaration of the drought is made by respective State Governments. During 2017-18, the State Governments of Chhattisgarh, Madhya Pradesh and Rajasthan have submitted Memorandum declaring drought and seeking financial assistance from National Disaster Response Fund (NDRF), as detailed below:—

State	Number of Districts
Chhattisgarh	21
Madhya Pradesh	18
Rajasthan	13

Further, the State Government of Odisha has intimated that it has declared

drought in 15 Districts and has provided funds to the Collectors from State Disaster Response Fund (SDRF) for disbursement towards Agriculture Input Subsidy to the affected farmers as per the existing guidelines. The State Governments have ready availability of funds under SDRF for taking immediate measures in the wake of all notified natural calamities, including drought. Assistance from NDRF is admissible for natural calamities of severe nature.

(d) Details of financial assistance sought by the States affected by the drought and assistance approved from NDRF during 2014-15, 2015-16 and 2016-17 are given in the Statement-II (*See below*).

The State Governments are primarily responsible for taking necessary relief measures in the wake of natural calamities.

Statement-I

*State-wise details of cultivable land/agricultural land in the country
for the year 2014-15 (latest available)*

State/UT	2014-15
Andhra Pradesh	9047
Arunachal Pradesh	423
Assam	3364
Bihar	6579
Chhattisgarh	5558
Goa	197
Gujarat	12661
Haryana	3656
Himachal Pradesh	812
Jammu and Kashmir	1075
Jharkhand	4343
Karnataka	12827
Kerala	2266
Madhya Pradesh	17252
Maharashtra	21099
Manipur	390
Meghalaya	1056

State/UT	2014-15
Mizoram	367
Nagaland	694
Odisha	6784
Punjab	4285
Rajasthan	25511
Sikkim	97
Tamil Nadu	8112
Telangana	6877
Tripura	272
Uttarakhand	1549
Uttar Pradesh	18939
West Bengal	5655
Andaman and Nicobar Islands	28
Chandigarh	1
Dadra and Nagar Haveli	24
Daman and Diu	3
Delhi	53
Lakshadweep	2
Puducherry	29
ALL INDIA	181886

Source: Directorate of Economics and Statistics, Ministry of Agriculture and Farmers Welfare.

Statement-II

State-wise details of assistance sought and assistance approved from National Disaster Response Fund in the wake of drought

(₹ in crore)

State	2014-15		2015-16		2016-17	
	Assistance Sought	Assistance Approved	Assistance Sought	Assistance Approved	Assistance Sought	Assistance Approved
1	2	3	4	5	6	7
Haryana	4829.25	168.87	-	-	-	-
Uttar Pradesh	4819.49	777.34	2057.79(K) 1888.35(R)	1304.52(K) 622.76(R)	-	-

1	2	3	4	5	6	7
Karnataka	779.20	200.85	3830.84(K) 1417.14(R)	1540.20(K) 723.23(R)	4702.54(K) 3310.83(R)	1782.44(K) 795.544(R)
Maharashtra	6013.28	1962.99	6020.36(K) 2251.66(R)	3638.83(K) 679.54(R)	-	-
Andhra Pradesh	1532.00	237.51	2000.56(K)	433.77(K)	2513.97(K)	518.93(K)
Rajasthan	-	-	10537.02(K)	1193.41(K)	3660.97(K)	588.34(K)
Telangana	-	-	2601.17	791.21	-	-
Chhattisgarh	-	-	6093.79	1276.25	-	-
Madhya Pradesh	-	-	5114.53	2032.68	-	-
Odisha	-	-	2344.99	815.00	-	-
Jharkhand	-	-	2142.78	336.94	-	-
Uttarakhand	-	-	91.97(R)	70.22(R)	-	-
Kerala	-	-	-	-	1019.90	112.05
Tamil Nadu	-	-	-	-	39565.00	1748.28

K-Kharif

R-Rabi

MSP of paddy

819. SHRI PRASANNA ACHARYA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the increase in the Minimum Support Price (MSP) of paddy during the last three years;

(b) whether there has been any assessment of per acre expenditure for growing paddy in States like Odisha, Bihar, Chhattisgarh and West Bengal, etc.;

(c) whether the increase in the support price has been made corresponding to the expenditure required for production of per quintal paddy; and

(d) whether the Central Government is considering the request of Government of Odisha to increase the MSP of paddy and fix it at ₹ 2930/- per quintal, if so, by when, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): (a) Details of increase in the Minimum Support Price (MSP) of paddy during the last three years and current year *i.e.* from 2014-15 to 2017-18 is as under:—